

Joint Secretary-cum-Additional Secretary should be 5 years, but the tenure will be so extended so as to give the officer a minimum of 3 years as Additional Secretary. So the tenure will end on the expiry of 5 years as Joint Secretary-cum-Additional Secretary or 3 years as Additional Secretary, whichever is later.

- (c) The officers retiring within a period of 2 years, after completing the prescribed maximum period will not be reverted to their parent cadres.

The tenure of individual officers could, however, be extended/curtailed for administrative considerations and in public interest.

(c) to (e). It is not essential to rotate IAS officers in various Ministries/Departments, in view of the limited period for which they are drawn at the Centre.

Role of Science and Technology in Seventh Plan

2369. SHRI T. BALA GOUD : Will the Minister of PLANNING be pleased to state :

(a) whether Government propose to effect some structural changes to link-up Science and Technology for effective implementation of the Seventh Plan;

(b) if so, the details of the proposal; and

(c) whether all State Governments have been asked by the Planning Commission to set up independent departments of Science and Technology ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) and (b). As indicated in the Approach to the Seventh Five Year Plan (1985-90), maximum effort would be made to ensure that Science and Technology appear as an essential and integral part of all major socio-economic activities. Towards this end, structural changes will be brought about so that the S&T component gets appropriately reflected in the Plans of all Central Ministries/Departments as also

of the State Governments. Linkages between research in production and service sectors, educational institutions and national laboratories, decision making bodies and users are proposed to be established. Several mechanisms are being evolved in regard to technology forecasting, technology assessment, absorption and adaptation of imported technology and greater utilisation of design engineering and consultancy etcetera.

(c) All the State Governments and UTs have been requested by the Planning Commission to set up Science and Technology Councils/Departments.

Set Back to Tourism Industry

2370. SHRI KAMLA PRASAD SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether tourism industry received a set back in the quantum of business in 1984-85;

(b) if so, the reasons thereof; and

(c) the steps taken to attract more tourists both national and international ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Statistics of foreign tourist arrivals are compiled on Calendar Year basis. There was a marginal decline of about 3.6% in foreign tourist arrivals during 1984, mainly due to internal disturbances in some parts of the country during the latter half of the year, adverse publicity of these events in the foreign media and the instruction issued by a large number of foreign governments to their nationals in November to cancel or postpone visits to India.

(c) The steps being taken by the Government to improve the tourist traffic include vigorous publicity and promotional efforts abroad to counteract the adverse media coverage in the recent past, re-orientation of overseas publicity with emphasis on consumers' advertising, stepping up of public relations with overseas tour operators and travel agents, inviting

selected representatives of media and travel trade from abroad to visit India, participation in international trade fairs and exhibitions, development of infrastructural facilities at major tourist centres and improvement in the facilitations at the airports.

As regards domestic tourism, steps are being taken to improve the infra-structural facilities in indentified tourist centres jointly with State Governments and other agencies.

[*Translation*]

Landing Facility for Boeing Aeroplanes at Kota in Rajasthan

2371. SHRI VISHNU MODI :
SHRI SHANTI DHARIWAL :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Avro aeroplanes can land but not the Boeing aeroplanes at the Kota Airport in Rajasthan;

(b) if so, whether Government have taken any action for providing landing facilities for Boeing aeroplanes at this airport;

(c) if so, the details thereof and whether Government have formulated a scheme in this regard and if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) Yes, Sir.

(b) to (d). Indian Airlines has no plans to introduce Boeing 737 services to Kota in the near future. Consequently it is not presently planned to upgrade the landing facilities available at Kota airport.

[*English*]

Daily flight between New Delhi and Allahabad

2372. SHRI RAM POOJAN PATEL :
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is only one flight between Delhi and Allahabad once a week;

(b) if so, the total earning during January, 1984 to February, 1985;

(c) whether keeping in view the fact that Allahabad city was once capital of U.P., prominent centre of political activities, world fame religious city with regular bench of State High Court and Railway's and State Police's headquarters functioning there, Government propose to start daily flight from New Delhi to Allahabad; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) and (b). Indian Airlines operates a service on the route Delhi-Lucknow-Allahabad-Varanasi and back thrice a week with HS-748 aircraft. On the remaining four days this service is operated on the route Delhi-Agra-Lucknow-Gorakhpur and back. The total revenue earned on this flight from April 1984 to December 1984, was Rs. 1.77 crores approximately. The total cost of operation of this service during this period was of the order of Rs. 3.37 crores.

(c) and (d). The existing traffic between Allahabad and Delhi does not warrant an increase in the frequency of the flight for the present.

Non-Payment of Sales Tax by Maruti Car Dealers in Delhi

2373. SHRI BALASAHEB VIKHE PATIL :
SHRI INDRAJIT GUPTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have taken steps to proceed against some Maruti Car dealers in the Capital for non-payment of sales tax; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) and (b). According to the information furnished by Delhi Administration, Maruti Udyog Limited, Gurgaon, (Haryana State) has